



केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग/Baba Gangnath Marg
मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi -110067

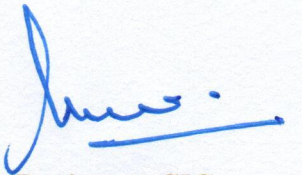
O/o Registrar

Dated: 21.08.2023

Guidelines on issue of authenticated copies of the decision of CIC

Ref. file no. Rgr.-14/6/2023-REG-CIC dated 24.07.2023.

2. It has been observed that "image based text" is being used at present while uploading the authenticated copies of the decisions to appellants. This causes difficulty for the people with disabilities to decipher the decision of the Central Information Commission.
3. In compliance with the instructions issued by the Court of Chief Commissioner for Persons with Disabilities (DIVYANGJAN) in case no. 14087/1101/2023/198203 dated 02.06.2023 on a complaint filed by Ms. Anushka Priyadarshini, it is to be ensured that no "image based text" should be used in any authenticated copies of the decision of CIC which are uploaded on website.
4. These guidelines be complied with.
5. It is issued with the approval of Competent Authority.



Registrar, CIC

1. Secretary, CIC
2. Addl. Secretary, CIC
3. Joint Secretary (MR)
4. DR to Chief IC
5. DR to IC (SC)
6. DR to IC (HS)
7. DR to IC (SP)
8. DR to IC (UM)
9. DR to CR